

**Central Administrative Tribunal
Principal Bench**

**O.A. No.2251/2015
M.A. No. 1065/2017
MA No. 1066/2017**

New Delhi this the 24th day of October, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Brijesh Kumari (Code 150/12, 176/14)
PGT Pol. Science Female,
[Roll No. 34003443] under SC Category
D/o Sh. Shiv Singh,
Flat No. 140, Pocket-7, Sector 12,
Age-41, PGT Pol Science Female
Dwarka,
New Delhi 110059. Applicant

(By advocate : None)

Versus

1. The Chairman,
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110032.

2. The Secretary,
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110032.

3. Dy. Secretary (CC-I),
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110032. Respondents

(By advocate : Ms. Sumedha Sharma)

ORDER (ORAL)

Mr. Raj Vir Sharma, M (J)

None for the applicant. Learned counsel for the respondents submitted that the applicant has not met the bench mark. OA is dismissed in default for non-prosecution. MAs are also disposed of accordingly.

(Ms. Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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